

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

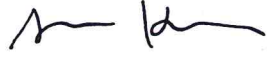

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

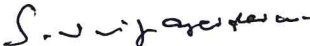
APPLICATION NUMBER :
PETITION NUMBER : TCP/221/2016
NAME OF THE PETITIONER(S) : S. John Rose
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S.V. SHYAM KARRITHIC	Counsel for R1	
2.	T-SATHIYAMOORTHY	Counsel for Petitioner	

ORDER

Counsel for both the parties present. As seen from the order dated 21.06.2017 of this Bench, one last opportunity was given to the respondent for filing counter. But, so far counter has not been filed. Counsel for Respondent is instructed to file the counter within seven days providing a copy to the other side, failing which, the right of filing counter shall stand forfeited. Put up on **28.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)